Steps to improve Transport System of Tripura

- 2621. SHRI BIREN DUTTA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether due to scarcity of tyres and tubes of Motor vehicles in Tripura a bottleneck has been created:
- (b) whether the Lt. Governor of Tripura has assured to remove the bottlenecks; and
- (c) the steps Government propose to take to improve the transport system of Tripura already over-burdened by the heavy influx of displaced persons?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) A wireless message was received from the Tripura Administration asking for assistance to the Tipura Road Transport Corporation in securing 100 truck tyres required by it for relief work for refugees from East A representative of M's. Dunlop (India) Limited was contacted immediately for arranging to rush supplies to that corporation. Intimation about the actual despatch of tyres to the Tripura Road Transport Corporation is awaited.

Apart from the above, no report of shortage of truck tyres in Tripura has been received from the Tripura Administration.

(b) and (c). The information required is being collected from the Tripura Administration and will be laid on the table of the Sabha, when received.

State Transport Board in Tripura

- 2622. SHRI BIREN DUTTA: WILL the Minister of SHIPPING AND TRANS-PORT be pleased to state :
- (a) whether a State Transport Board has been constituted in Tripura, if so, on what date; and
- (b) how many buses and trucks are under the control of this Board?

THE MINISTER OF PARLIAMEN. TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) and (b). No State Transport Board has been constituted in Tripura but the Tripura Road Transport Corporation was established on the 31st March, 1970, under the Road Transport Corporations Act, 1950, for the management of the road transport services in the territory, This Corporation has already purchased 34 trucks and proposes to purchase a further 26 trucks before the end of June, 1971. No bus has yet been purchased by this Corporation,

Grant for Upgrading of School in Tripura

- 2623. SHRI BIREN DUTTA: WIII the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:
- (a) whether Government of Tripura have asked for grants for upgrading Jalghara school of Tripura upto Higher Secondary stage; and
- (b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN DEPARTMENT OF CULTURE (SHRI D. P. YADAVA): (a) and (b). No, Sir. There is no School named Jalghara school in Tripura. However, there is a school named Salgarah Senior Basic School in Tripura. The upgradation of this school into High School during the current financial year is under the consideration of the Tripura Administration.

Grants to Andhra Pradesh Government for Construction of Houses for Harijans

- 2624. SHRI T. BALAKRISHNIAH : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:
- (a) whether any amount has been allotted to the Government of Andhra Pradesh for construction of houses for Harijans and Girijans during 1970-71; and
 - (b) if so, what?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY): (a) Yes, Sir.

(b) Information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-471/71]

Loans Advanced to Small Scale Industries by Nationalised Banks in Tamilaada

- 2625. SHRI BHUVARAHAN: Will the Minister of FINANCE be pleased to state:
- (a) the amount of loans and advances so far given to small scale industries by the nationalised banks in Tamil Nadu during the last two years; and
- (b) whether there is any target fixed for each Bank for giving loans and advances to small scale industries?

THE MINISTER OF FINANCE (SHR1 YESHWANTRAO CHAVAN): (a) Upto the end of December 1970, figures of advances extended by the nationalised banks to small scale industries in Tamil Nadu are given below:

No. of accounts :

9709

*Amount Outstanding: Rs. 22.36 crores.

*Includes advances to industrial estates also.

(b) Nationalised Banks do not allocate amounts separately for each category. Under the liberalised procedure for giving credit since nationalisation the banks are endeavouring to meet the credit requirements of the small-scale sector in a increasing measure.

Students Sent Abroad for Higher Studies

2626. SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) the number of students sent abroad for higher studies during last three years, year-wise and state-wise;
- (b) the number of students belonging to the Scheduled Castes and Scheduled Tribes: and
- (c) the criteria regarding the selection of students for higher studies abroad?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) (a) and (b). A statement is attached

(c) There are two scholarship schemes for studies abroad administered by the Ministry of Education and Social Welfare The first relates to the offers made by foreign Governments/Agencies. For this the only criterion of selection is merit. The second scheme which is financed entirely by the Govt. of India is open to Scheduled Castes, Scheduled Tribes and Denotified Tribes students only. Nine scholarships under this scheme are available every year Though 9 candidates are selected every year, it is not always possible to find placement for them in their selected subjects in foreign countries and hence the shortfall during the three years. It is also to be noted that during the last three years one Scheduled Caste candidate was selected on merit basis for scheme number one mentioned above.

Statement

The following number of scholars were sent abroad for higher studies during the last three years:

Year	No. of student sent abroad and Scheduled Castes and Scheduled Tribes amongst them		
	Total No.	S.C. & S.T. amount them	
		S.C.	S.T.
1968-69	326	6	2
1969-70	323	5	6
1970-71	300	4	1